## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CANo.202/252/HDB/2017
NAME OF THE COMPANY	Aakarshan Intex (India)Private Limited
NAME OF THE PETITIONER(S)	Aakarshan Intex (India)Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies ,Hyderabad
UNDER SECTION	252

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. R. Bradyemna	Derafa	Kokallegal equal :a	room
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## Counsel for Respondent(s):

П	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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The Learned Counsel for the Applicant was absent today. Shri K.R. Pradyuymna, Director of the Applicant Company appeared today and sought time. Post the case on 15.12.2017.

Member (T)

Member (J)

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